

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.12.2021 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

After rising the Bench of Chairperson Court assembled at 10:30 AM

In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial) and Hon’ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Arjun Krishnan(R1), Sridhar Potaraj (R2), ML Lohaty(R4 to R6)
2.	Competition App (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	Shalini Kaul	Balaji Subramanian-R1 Neha Mishra (R2 - R5)
3.	Competition App. (AT) No. 82 of 2018	Amit Mittal Vs DLF Ltd. & Anr	R.P Sharma	Malak Bhatt-R1&2 Avishkar Singhvi-R3
4.	Competition App. (AT) No. 42 of 2019	Indian National Shipowners Association. Vs. Competition Commission of India & Anr.	Unnati Agarwal	Nitika Dwivedi-R2
5.	Competition App. (AT) No. 51 of 2019	National Consumers Co-operative Federation of India Lrtd. Vs. New Town Electric Supply Company Ltd. & Ors.	Ankit Kohli	Sujoy Mondal-R1,2
6.	Compensation Application (AT)No. 02 of 2018	Maharashtra State Power Generation Co Ltd. Vs. Nair Coal Services Ltd. & Ors	K.K Sharma	Chetan S Dhore-R1 Aishwarya G –R2 Akshat Kulshresha-R3

For Admission (Fresh Cases)

7.	Competition App. (AT) No. 21 of 2021	Sovan Roy Director General, All India Brewers’ Association Vs. Competition Commission of India	Subodh P. Deo	
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8.	Competition App. (AT) No. 22 of 2021	All India Brewers' Association Vs. Competition Commission of India	Subodh P. Deo	
9.	Competition App. (AT) No. 23 of 2021	United Breweries Ltd. Vs. Competition Commission of India & Ors.	Nisha Kaur Uberoi	
10.	Review Application No. 04 of 2021 in Comp. App. (AT) (Ins) No. 294 of 2021	SRLK Enterprises LLP. Vs. Jalan Transolutions (India) Ltd.	Rakesh Kumar	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 758 of 2021	InterGlobe Technology Quotient Pvt. Ltd. Vs. R.S. Travels Tours India Pvt. Ltd.	Vivek Sarin	
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By order of Hon'ble Chairperson
-sd/-
Registrar